

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1881/2023 in Company Petition IB/26/2021
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Chinnarappa Hima Reddy
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1881/2023

Present: Mr. Krishna Mohan Gollamudi, Resolution Professional.

Ld. Counsel Ms. M. Vazra Laxmi for the Personal Guarantor.

Last opportunity is granted for filing of objections to the RP report. **Matter is adjourned to 18.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)